THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 28th of February, 2024

No.HC.VII-133(Pt.-I)/2014/1625/A #### The Hon'ble Gauhati High Court has been pleased to nominate Dr. HTC Lalrinchhana, Special Judge (PC Act), Mizoram, to participate in a conference organized by the Hon'ble Supreme Court of India to mark the 75th year of its establishment on 2nd and 3rd of March, 2024 at Kachchh, Gujarat, in place of Shri Liansangzuala, District & Sessions Judge, Champhai, Mizoram, who has been exempted from attending the aforesaid conference.

The agenda for the conference and the logistical arrangements being facilitated by the High Court of Gujarat are enclosed with notification.

By order,

Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-133(Pt.-I)/2014/1626-1636/A, Dated 28-02-2024 Copy for information & necessary action to:

- 1. The Secretary General, Supreme Court of India, New Delhi-110001.
- 2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
- 3. The Accountant General (A&E), Aizawl, Mizoram, for information and necessary action. [The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules].
- 4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
 - (He is requested to inform the nominated Judicial Officer(s) of their respective States about this Notification)
- 5. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.
- The Registrar-cum-Principal Secretary to the Hon'ble Chief Justice, Gauhati High Court, Guwahati.
- 7. Dr. HTC Lalrinchhana, Special Judge (PC Act), Mizoram

The nominated Officer is requested to share his travel details with Shri Prakash Talreja, Additional Registrar (Protocol), High Court of Gujarat, Email. Id. ghcproto@gmail.com.

- 8. Shri Prakash Talreja, Additional Registrar (Protocol), High Court of Gujarat, Email. Id. ghcproto@gmail.com.
- 9. The Project Manager, Gauhati High Court, Guwahati.

 (He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).
- 10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
- 11. The CA to the Registrar General, Gauhati High Court, Guwahati.

 (THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

REGISTRAR (JUDICIAL)

SUPREME COURT OF INDIA

CONFERENCE OF JUDICIAL OFFICERS

KACHCHH, GUJARAT

2-3 MARCH 2024

2 MARCH 2024	
Inaugural Session	
(10:00 -10:45 A.M)	
10:00 -10:05 A.M	Welcome address by Ms. Justice Sunita Agarwal Chief Justice, High Court of Gujarat
10:05 -10:15 A.M	Address by Shri Justice Surya Kant Judge, Supreme Court of India
10:15 - 10:25 A.M	Address by Shri Justice Sanjiv Khanna Judge, Supreme Court of India
10:25 - 10:45 A.M	Address by Dr Justice Dhananjaya Y Chandrachud Chief Justice of India

Interactive session

(10:45 A.M - 11:30 A.M)

Dr Justice Dhananjaya Y Chandrachud - Chief Justice of India Shri Justice Sanjiv Khanna Shri Justice Surya Kant Ms. Justice Bela M. Trivedi Ms. Justice Sunita Agarwal

Tea Break

(11:30 A.M - 12:00 Noon)

Session I

(12:00 Noon - 01:00 P.M)

Dr Justice Dhananjaya Y Chandrachud - Chief Justice of India Shri Justice Sanjiv Khanna Shri Justice Surya Kant Ms. Justice Bela M. Trivedi Ms. Justice Sunita Agarwal

Role of the district judiciary as the first responder of the judicial domain

- Institutional commitments to litigants and citizens
- The adjournment culture
- Effective measures to address pendency
- Protection of personal liberty role of district judiciary
- Accessibility initiatives
- Combating gender stereotypes

Lunch

(01:00 P.M - 02:00 P.M)

Session I- to continue

(02:00 P.M - 03:15 P.M)

Session II

(03:15 P.M - 04:30 P.M)

Dr Justice Dhananjaya Y Chandrachud - Chief Justice of India Shri Justice Sanjiv Khanna Shri Justice Surya Kant Ms. Justice Bela M. Trivedi Ms. Justice Sunita Agarwal

Infrastructure and resources - improving the work culture

- Strengthening of infrastructure and human resources model court infrastructure, residential quarters, litigant-citizen centric facilities including accessible environment and support staff
- Training, sensitization, inculcating leadership qualities
- Uniformity in transfer, roster and promotional policies

Tea

3 MARCH 2024

Session III

(09:00 A.M - 10:15 A.M)

Dr Justice Dhananjaya Y Chandrachud - Chief Justice of India Shri Justice Sanjiv Khanna Shri Justice Surya Kant Ms. Justice Bela M. Trivedi Ms. Justice Sunita Agarwal

Use of Technology in Judicial Processes

- Leveraging technology for efficient and transparent judicial services
- How to use ICT Tools for case management and decision making process
- e-Courts project: challenges and opportunities for district judges
- Technology enabled reforms in the Indian judiciary: best practices and lessons learned
- Enhancing judicial productivity and quality with technology
 - Effective use of e-initiatives e-filing/ NSTEP/ Digitization/ ICJS.
 - Presentation on e-initiatives.

Summing up session

(10:15 A.M - 10:45 A.M)

<u>Detailed information qua logistical arrangements, for the Conference of</u> Judicial Officers to be held from 2nd - 3rd March, 2024 at Kachchh, Gujarat

29.02.2024

(Thursday)

Arrival of Judicial Officers at Ahmedabad*

Stay at State Judicial Academy, Ahmedabad

01.03.2024

(Friday)

0730 hrs

Leave Ahmedabad for Kachchh by Volvo Buses arranged by the High Court of Gujarat

Lunch on the way

1600 hrs

Arrive Kachchh

Stay at Kachchh

02.03.2024

(Saturday)

Attend Conference at Kachchh from 10 A.M to 4.30 P.M

03.03.2024

(Sunday)

Attend Conference from 9 A.M to 10.45 A.M

1130 hrs

Leave Kachchh for Ahmedabad

Lunch on the way

2000 hrs

Arrive Ahmedabad

Stay at State Judicial Academy, Ahmedabad

04.03.2024

(Monday)

Leave for their respective destinations*

^{*}The names of the nominated judicial officers and their travel details may be shared with Shri Prakash Talreja, Additional Registrar (Protocol), High Court of Gujarat, on email id ghcproto@gmail.com.